

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:567

ANSWERED ON:08.07.2009

ALLOCATION OF FUNDS TO STATES

Singh Dr. Raghuvansh Prasad;Siricilla Shri Rajaiah;Verma Shri Sajjan Singh;Verma Smt. Usha

Will the Minister of PLANNING be pleased to state:

- (a) the details of economic and infrastructure development schemes / projects for which the Union Government has allocated funds to U.P., M.P., Bihar and Andhra Pradesh during the last three years and the current year;
- (b) the amount of funds allocated during the above period, scheme-wise, year-wise and State-wise;
- (c) the amount of funds utilized, scheme-wise, year-wise and State-wise; and
- (d) the details of unutilized funds returned to the Union Government, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS(SHRI V. NARAYANASAMY)

- (a) to (d): Planning Commission provides statewise allocations of
- (i) Normal Central Assistance under the Gadgil-Mukherjee formula,
 - (ii) Special Plan Assistance and
 - (iii) Special Central Assistance for Hill Areas. Releases to States under these schemes is made by the Ministry of Finance. Adjustments in Normal Central Assistance based on actual utilization by the States are also undertaken by Ministry of Finance.

Statewise releases under economic and infrastructure schemes / projects, as well as monitoring their utilization by each State, is undertaken by the Central Government Ministry implementing the scheme. Details of funds allocated, and utilized from these schemes, statewise, are available only with the Central Government Ministries concerned.